LOK SABHA UNSTARRED QUESTION NO.4054 TO BE ANSWERED ON 27th MARCH, 2017

SHALE OIL AND GAS PROJECTS

4054. SHRI P. KUMAR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether there are on-going shale oil and gas exploration projects in the country;
- (b) if so, the details thereof along with number of such projects completed so far, block-wise;
- (c) the funds allocated and disbursed for these projects during the last three years and the current year and the achievements therefrom; and
- (d) the details of guidelines laid down by the Government to evaluate the environmental impact of such explorations?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री(श्री धर्मेन्द्र प्रधान) (स्वतन्त्र प्रभार) MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b): In order to exploit shale gas & Oil in the country, Government of India on 14th October, 2013 announced the Policy Guidelines for Exploration and Exploitation of Shale Gas and Oil by National Oil Companies (ONGC and Oil India Limited (OIL)) in their onland Petroleum Exploration License (PEL) / Petroleum Mining Lease (PML) areas awarded under the nomination regimes.

In pursuance of this Policy, under the first phase of assessment ONGC has identified and initiated shale gas and oil exploration activities in 50 PEL/PML areas; and OIL has identified and initiated shale gas exploration activities in 6 PEL/PML areas.

ONGC has drilled total 21 wells in 18 blocks for Shale gas and oil. Block wise details of wells drilled by ONGC is at Annexure. OIL has completed G&G studies and Geochemical analysis in its identified areas.

- (c): ONGC/OIL are carrying out shale gas exploration from their funds. During last three years 2013-16, and current years 2016-17, ONGC and OIL have made an expenditure of Rs.199.47 crore on shale gas exploration. All blocks are is still under exploration stage.
- (d): The exploration & production of non-conventional hydrocarbon has to comply with the provisions of Forest (Conservation) Act-1980, Environment (Protection) Act-1986 and such other guidelines/rules stipulated by Ministry of Environment & Forest on the lines similar to the exploration & production of conventional hydrocarbons.

<u>Annexure</u>

<u>To be referred to in reply of Lok Sabha UnStarred Question No. 4054 to be answered on 27.03.2017</u>

List of Shale gas/ oil wells drilled			
Sr. No.	Basin	Well	Block/Area
1	Cambay	JMSGA-3305m	Umra Ext-II
2		GNSGA-3845m	Denwa-Gandhar Ext II
3		GNSGB-3805m	Gandhar Ext-I
4		GNSGC-4040m	Gandhar Ext-III
5		GNSGD-3800m	Gandhar Ext-XII
6		SKBH- 2175m	Kadi ML
7		GGAF-3145m	Gandhar Ext VIII
8		GGAH-2910m	Gandhar Ext-VI
9		KLXF-3045m	Kalol Ext-I
10		KRAF-1900m	Kural
11		WDAV-2500m	Wadu Ext-1
12		MYAF-3200m	Nawagam S Ext-III
13		LNBY-2600m	Linch Ext-II
14	KG	MSAC-4200m	Malleswaram Field
15		SUWAA-4628m	Malleswaram Field
16		WPGAA-4200m	Godavari Onland
17	Cauvery	ASAE-4220m	L-II PEL
18		PDAB-4945m	L-II PEL
19		TVAU-3750m	L-II PEL (Gr. Narimanam)
20	Assam	GKBO-5130m	Namti ML
21		LDG-4960m	Lakwa